

an>

Title: Need to include Bhoti language in the 8th Schedule to the Constitution.

SHRI THUPSTAN CHHEWANG (LADAKH): The right of language is a basic right of the people linked with their economy, culture, social system and political right. In a multi-linguistic country with vast diversity like India the language best able to survive the competition is likely to be those that has the support of the Government. Unfortunately the Bhoti Language has no official support as it is not included in the 8th Schedule to the Constitution of India. Many languages have been included in the 8th schedule to the Constitution after Independence. Many of those languages are neither numerically nor grammatically stronger or richer than Bhoti. Bhoti is a language of masses, language of people who have struggled for centuries. Today this language is struggling for its identity in a country which is the world's largest democracy and "Unity in Diversity" its backbone. I request the Government of India to include Bhoti language in the 8th Schedule on priority basis.